

श्रीमानजीजी
22/12/26

Declaration of Assets and Liabilities

Year... 2026.....

I, Bamod Kumar....., son/daughter/wife of Ravindra Saw

aged 35 years, belonging to Bihar Legislative Assembly
 service and presently working as Secretary office attendant Secretary Cell
Bihar Legislative Assembly Secretary Patna
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|---------------------------------------|----------------------------|------------------------|-----------------------|
| (i) | Cash | Bamod 30,000/- | Surajakri 10,000/- | Aditi 10,000/- Nil | Adarsh 10,000/- Nil | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I Salary A/c 39024320 26 144746Rs | Nil | Nil | Nil | - |
| (iii) | Bonds, Debentures and Shares in companies | Nil | Nil | Nil | Nil | - |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | L.I.C 2120Rs Per Annual | - | Sukanya Samriddhi Jogna | Nil | - |
| (v) | Motor Vehicles (details of make, etc.) | Scoty Yamaha 125.CC | Nil | Nil | Nil | - |
| (vi) | Jewellery (give details of weight and value) | Nil | dada 20 gram Silver 100 gram | Nil | Nil | - |
| (vii) | Other assets, such as values of claims / interests | Home Appliances Value 1,00,000/- | Nil | Nil | Nil | - |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Bamod Kumar

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------------------|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | - |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | 1.1718 Dismil | Nil | Nil | Nil | - |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | - |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | - |
| (v) | Others (such as interest in property) | Nil | Nil | Nil | Nil | - |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | Nil | |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |

Barnal Kumar

| | | | |
|-----|---|-------------------|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil EXOPK2453C | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Bamal Kumar

Place: *Patna*

Date: *12-02-26*

Signature *Bamal Kumar*

Name of Employee: *Bamal Kumar*

Designation: *office attendant*

Department: *Bihar Legislative assembly
Secretariat Patna*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.